

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 673 OF 2019 IN**  
**DFR NO. 559 OF 2019**

**Dated: 6<sup>th</sup> May, 2019**

**In the matter of:**

<b>Kerala State Electricity Board Limited</b>	<b>...Appellant(s)</b>
<b>Versus</b>	
<b>Kerala State Electricity Regulatory Commission &amp; Anr.</b>	<b>...Respondent(s)</b>

**ORDER**

The Bench did not assemble today. As agreed by learned counsel for the Appellant, list the matter on **13.05.2019**.

Court Master / PPS

*tpd/kt*